The reply of M J/s. API is awaited. However, both the firms have applied for permission to expand their production.

(b) The question of the manufacture of scooter in lie public sector is stil] under consider; lion of the Government.

ALLOTMI- OF BLACK SHEETS

- 1. SHRI M M. SUR : Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :
- (a) whether black sheet for enamelling purposes i ere being allotted to Vitreous Enamt lor's Association or any other similar organisation having its office at Calcutt; for distribution amongst its members;
- (b) if so, wl at quantities in metric tonnes have been allotted to the said organisation duing the years 1967-68, 1968-69 and 1969-70;
- (c) the steps that have been taken so that the <u>quantit.es</u> allotted were being equitably distrib.ited amongst its members; and
- (d) whether i is a fact that only two or three membes were having the en-lire quantity distributed amongst themselves without t re knowledge or consent of the othe members of the Association?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI MOHD. SHAFI QURESTI): (a) and (b) No, Sir.

(c) and (d) Do not arise.

VACATION OF OIL COMPANIES LAND NEAR SHAKURB/, STI RAILWAY STATION

- 2. SHRI D. THENGARI : Will the Minister of RAILWAYS be pleased to state .
- (a) whether it is a fact that the Railway authorities lave recently issued instructions to seme oil companies like Caltex, Esso, Burmah-Shell, Indian Oil for the vacation of their land situated near Shakurbasti railway station on Rohtak Road, D< lhi;
- (b) if so, the time by when the land is likely to be vacated; and

(c) whether it is also a fact that the Railway authorities are going to cons-trust a railway station/vard on that land?

THE MINISTER OF RAILWAYS (SHRI GULZARILAL NANDA): (a) No.

(b) and (c). Do not arise.

COMMISSIONER IOR SCHEDULED CASTES AND SCHEDULED TRIBES

- 3. SHRI PRANAB KUMAR MUKHERJEE: Will the Minister of LAW AND SOCIAL WELFARE be pleased to state:
- (a) whether Government propose to appoint a tribal leader as the new Commissioner for Scheduled Castes and Scheduled Tribes;
- (b) if so, whether selection to the office has since been made; and
- (c) if the answer to part (b) above be in the affirmative, the name of the person who has been appointed?

THE MINISTER OF STATE JN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (SHRI JAGANNATH RAO): (a) and (b) No decision has been taken so far in the matter.

(c) Does not arise.

समान सिविल कोड

- श्री जगदम्बी प्रसाद यादव :
 - ओ निरंजन वर्मा :
 - श्री सीताराम जंपरिया :
 - श्री महेन्द्र कुमार मोहता :
 - थी सुन्दर सिंह भंडारी :
 - भ्रो ना० कृ० शेजवलकर :
 - श्री प्रेम मनोहर :
 - डा० भाई महाबीर :
 - श्री लाल आवद्याणी :
 - श्री जगदीश प्रसाद माधर :

नया विधि तथा समाज कल्याण मंत्री यह बताने की हुपा करेंगे कि :-

(क) क्या सरकार समान सिविल कोड के प्रश्न पर विचार करने के लिये भारत के